

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|--|-------------------------------|--|--------------------------|
| 1 | D-BLAPL/36514/2024 | A. HADU PATRA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | BAIDYANATHPUR /140 /2022 () // | AOD20240000242C202400042 |
| 2 | D-BLAPL/36515/2024 | SHANKAR HEMBRAM VS STATE OF ODISHA | RAJJEET ROY VS | Maitri Vihar PS /517 /2024 () // | AOR20220001462C202400035 |
| 3 | D-BLAPL/36516/2024 | SK. HAPIZUL HOSEN@SK. HAFIJUL HOSEN VS STATE OF ODISHA | RAJJEET ROY VS | SPL.TASK FORCE /24 /2023 () // | AOR20220001462C202400036 |
| 4 | D-BLAPL/36517/2024 | SURESH MAHANANDA VS STATE OF ODISHA | DILIP KUMAR SAHU VS | KHARIAR /291 /2024 () // | AOR20220001727C202400025 |
| 5 | D-BLAPL/36519/2024 | ABHINASH BAG@LALU VS STATE OF ODISHA | RAJJEET ROY VS | BOLANGIR SADAR /398 /2024 () // | AOR20220001462C202400037 |
| 6 | D-BLAPL/36524/2024 | NABAKISHORE SAHOO VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | Maitri Vihar PS /523 /2024 () // | |
| 7 | D-BLAPL/36530/2024 | MOINUDDIN AHMAD VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | / /0 () // | |
| 8 | D-BLAPL/36531/2024 | DURGA CHARAN BHUYAN VS STATE OF ODISHA | MRUTUNJAY MOHANTY VS | DHAULI PS /213 /2024 () // | |
| 9 | D-BLAPL/36533/2024 | SOMA BHAKAT @ SAMA BHAKAT VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | TIKABALI /190 /2024 () // | |
| 10 | D-BLAPL/36539/2024 | ARATI DIGAL VS STATE OF ODISHA | SATYA SHIVA DASH VS | / /0 () // | |
| 11 | D-BLAPL/36549/2024 | ARUN JAL VS STATE OF ODISHA | CHITTA RANJAN SAHU VS | / /0 () // | |

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| 12 | D-BLAPL/36567/2024 | ASISH KISHORBHAI RAMANI VS STATE OF ODISHA | ANAND JENA VS | S.P.(CID-CRL),CUTTACK /48 /2024 () // | |
| 13 | D-BLAPL/36570/2024 | MUKESH SAHU VS STATE OF ODISHA | LALATENDU SAMANTARAY VS | KABISURYANAGAR /468 /2024 () // | |
| 14 | D-BLAPL/36573/2024 | BASANTA KUMAR SAHOO VS STATE OF ODISHA | NITYANANDA PANDA VS | / /0 () // | |
| 15 | D-BLAPL/36587/2024 | MUNNA ANSARI @ MUNA ANSARI VS STATE OF ODISHA | AMIT BISWAL VS | / /0 () // | |
| 16 | D-BLAPL/36588/2024 | CHANDRA SAHU @ HARISH CHANDRA SAHU VS STATE OF ODISHA | ANANTA PRASAD THANAPAT VS | PUINTALA /74 /2023 () // | |
| 17 | D-BLAPL/36589/2024 | MD. IKRAM VS STATE OF ODISHA | AMIT BISWAL VS | / /0 () // | |
| 18 | D-BLAPL/36590/2024 | KUBERA DIGAL VS STATE OF ODISHA | SWAYAMPRAVA DASH VS | GOCHHAPADA /168 /2024 () // | |
| 19 | D-BLAPL/36591/2024 | SOUMYA RANJAN PANDA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | / /0 () // | |
| 20 | D-BLAPL/36594/2024 | KABIRAJ BAG VS STATE OF ODISHA | RABINDRA NATH PRUSTY VS | SINAPALI /237 /2024 () // | |
| 21 | D-BLAPL/36598/2024 | JUNATHAN TOPPO VS STATE OF ODISHA | RABINDRA NATH PRUSTY VS | RAJGANGPUR /383 /2024 () // | |
| 22 | D-BLAPL/36601/2024 | NIRANJAN ROUT @ DAMA VS STATE OF ODISHA | JNYANANANDA PANDA VS | JAIPATNA /219 /2024 () // | |
| 23 | D-BLAPL/36603/2024 | NIRANJAN GIRI | RAMA CHANDRA JENA | CHAULIAGANJA /263 /2024 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/36605/2024 | SACHIN MEHER @ MONU | BISHWARANJAN SAHU | BURLA /475 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/36606/2024 | PRASAD KHARA | PRASANTA KUMAR SAHOO | NANDAPUR /110 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/36608/2024 | RAM MALAKAR | SAPAN KUMAR LENKA | PIPLI /315 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/36609/2024 | RAMA MALAKAR | SAPAN KUMAR LENKA | PIPLI /298 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/36610/2024 | R.KAMESWAR RAO | PRASANTA KUMAR SAHOO | NANDAPUR /110 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/36614/2024 | CHINTAMANI ROUT @ CHINTA | DILLIP KUMAR PATTANAYAK | BHUBAN /501 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/36616/2024 | MANGULU RAJAHANSA | JUGALA KISHORE PANDA | BAUNISUNI /166 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/36618/2024 | BHARAT RAMKRUSHNA SURADAKAR | PRANAB KUMAR DAS | KALIMELA /131 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/36620/2024 | RATIKANTA BHOI | LAXMI NARAYAN RAYATSINGH | BASUDEVPUR /486 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/36625/2024 | HIMANSHU SAHU | AMLAN SHAKTI PAUL | KUNDHEIGOLA /378 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/36628/2024 | SUNIL KUMAR KANDHAPANI @ SUNIL KANDAPAN | SUBODH KUMAR MOHANTY | LAXMIPUR /159 /2024 | |
| | | VS | VS | () | |

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| 35 | D-BLAPL/36631/2024 | STATE OF ODISHA RAKESH CHOURASIA VS | DEBASIS SAHOO VS | // /0 () | |
| 36 | D-BLAPL/36632/2024 | STATE OF ODISHA RAKESH BEHERA VS | ACHYUTANANDA PATTANAIAK VS | // BHARATPUR PS /757 /2024 () | |
| 37 | D-BLAPL/36635/2024 | STATE OF ODISHA BABA @ SURJIT MANDAL VS | ACHYUTANANDA PATTANAIAK VS | // BHARATPUR PS /757 /2024 () | |
| 38 | D-BLAPL/36640/2024 | STATE OF ODISHA AMIT DAS VS | TUKUNA KUMAR MISHRA VS | // LANJIGARH /56 /2024 () | |
| 39 | D-BLAPL/36647/2024 | STATE OF ODISHA SUJIT NAYAK VS | AMULYA PRASAD NAYAK VS | // /0 () | |
| 40 | D-BLAPL/36649/2024 | STATE OF ODISHA AJAY JETHI VS | SMRUTI RANJAN ROUT VS | // LAXMISAGAR P.S. /436 /2024 () | |
| 41 | D-BLAPL/36650/2024 | STATE OF ODISHA BINOD KUMAR SAHU VS | RABINDRA PRASAD PATNAIK VS | // ANGUL TOWN /932 /2024 () | AOD20230000619C202400019 |
| 42 | D-CMAPL/50656/2024 | STATE OF ODISHA JAGANNATH DALEI VS | KRISHNA CHANDRA SAHU VS | // // () | |
| 43 | D-CMAPL/50700/2024 | STATE OF ODISHA SUSILA DASH VS | ADV. VS | // // () | |
| 44 | D-CMAPL/50778/2024 | STATE OF ODISHA KAUSHALYA DEVI MAHIPAL VS | ADV. VS | // // () | |
| 45 | D-CMP/50650/2024 | STATE OF ODISHA SHAKUNTALA JENA VS HIMANSU SEKHAR JENA | SUDHANSU SEKHAR JENA VS | // // () // | |

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| 46 | D-CMP/50742/2024 | NIRAKAR MALLICK VS RATNAKAR MALLIK | VIVEKANANDA JENA VS | // 0 // | |
| 47 | D-CMP/50749/2024 | SMRUTIREKHA MISHRA VS MADHABI BHUYAN | SIDHARTHA MISHRA VS | // 0 // | |
| 48 | D-CMP/50761/2024 | DILLIP PATEL VS BHUBANESWAR NAIK | SOUMENDRA PATTANAİK VS | // 0 // | |
| 49 | D-CMP/50769/2024 | BINAYA KUMAR BANSAL@AGRAWAL VS SHAKTI KUMAR BANSAL@AGRAWAL | AMIT PRASAD BOSE VS | // 0 // | |
| 50 | D-CONTC/50673/2024 | CHINTAMANI PATI VS ROJALIN BEHERA, TAHASILDAR, TALCHER | SUSANTA KUMAR DASH VS | // 0 // | |
| 51 | D-CONTC/50678/2024 | NIRMAL CHANDRA NAYAK VS SIDDHARRATH SHANKAR SWAIN, IAS | ADV. VS | // 0 // | |
| 52 | D-CONTC/50712/2024 | SOUMYA RANJAN BARIK VS SANTOSH KUMAR ROUT, DEO, CUTTACK | ADV. VS | // 0 // | |
| 53 | D-CONTC/50714/2024 | DEBANSU KUMAR PATNAİK VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION, ODISHA | ADV. VS | // 0 // | |
| 54 | D-CONTC/50717/2024 | BIBHUTI BHUSAN RAY VS MRUTYUNJAYA TRIPATHY, OAS | MAHES DAS VS | // 0 // | |
| 55 | D-CONTC/50728/2024 | KAMALAKANTA RATHA VS ANU GARG, ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT. | ADV VS | // 0 // | AOR20220001600C202400086 |
| 56 | D-CONTC/50729/2024 | HARIPRASAD DIKSIT VS ANU GARG,ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT. | ADV VS | // 0 // | AOR20220001600C202400085 |
| 57 | D-CONTC/50730/2024 | KRUSHNA CHANDRA SAHOO | ADV | // | AOR20220001600C202400087 |

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| | | VS | VS | () | |
| 58 | D-CONTC/50757/2024 | ANU GARG,ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT. BASANTA MALLIK | ADV. | // | |
| | | VS | VS | () | |
| 59 | D-CONTC/50789/2024 | SRIKANTA PARIJA, TAHASILDAR, KENDRAPARA RAMESH CHANDRA NAIK | PRATIMA NAYAK | // | |
| | | VS | VS | () | |
| 60 | D-CRLA/36523/2024 | SALINI PANDIT, IAS RAKA @ GYANARANJAN SAHOO | RAMAKANTA PRADHAN | // | |
| | | VS | VS | () | |
| 61 | D-CRLA/36534/2024 CRLA/1242/2024 | STATE OF ODISHA RAMA MUNDA | ADHIRAJ MOHANTY | | |
| | | VS | VS | | |
| 62 | D-CRLA/36586/2024 | STATE OF ODISHA PURNA CHANDRA MOHARANA | MANAS KUMAR CHAND | | |
| | | VS | VS | | |
| 63 | D-CRLA/36607/2024 | STATE OF ODISHA PURNA CHANDRA MALLIK @ CHHACHALI | BISHNU PRASAD PRADHAN | | |
| | | VS | VS | | |
| 64 | D-CRLA/36612/2024 | STATE OF ODISHA DALI MALIK | SRINIBASH SATAPATHY | | |
| | | VS | VS | | |
| 65 | D-CRLA/36633/2024 | STATE OF ODISHA MADHU NAYAK | SHYAM SUNDAR CHHUALSINGH | | |
| | | VS | VS | | |
| 66 | D-CRLMA/36555/2024 | STATE OF ODISHA JHUNU NAYAK | ADV. | | |
| | | VS | VS | | |
| 67 | D-CRLMC/36550/2024 | STATE OF ODISHA LAXMANPATI BALIARSINGH | DIBYAJYOTI SAHOO | | |
| | | VS | VS | | |
| 68 | D-CRLMC/36554/2024 | STATE OF ODISHA SANTOSH BISWAL @ JITU | JULU KHANSAMA | | |
| | | VS | VS | | |

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| 69 | D-CRLMC/36558/2024 | STATE OF ODISHA KABI SWAIN VS | S.S.RAY (2) VS | // ASKA /341 /2020 () | |
| 70 | D-CRLMC/36569/2024 | STATE OF ODISHA ANIL SHARMA @ ANISHA KUMAR SHARMA VS | BIBHU PRASAD TRIPATHY VS | // RAJGANGPUR /421 /2024 () | |
| 71 | D-CRLMC/36576/2024 | STATE OF ODISHA SANTOSH KUMAR DAS VS | ARJUNA CHARANA BEHERA VS | // KHAIRA /157 /2024 () | |
| 72 | D-CRLMC/36577/2024 | STATE OF ODISHA ARATA CHHATI VS | BASUDEV MISHRA VS | // DABUGAM /123 /2015 () | |
| 73 | D-CRLMC/36580/2024 | STATE OF ODISHA MAHESWAR MALLIK VS | JAYANTA KUMAR MAJHI VS | // / /0 () | |
| 74 | D-CRLMC/36582/2024 | STATE OF ODISHA SAIYAD AABDUL SHOAIB @ SAYAD SHOAIB @ BITISANJIBANI MISHRA VS | VS | // BOLANGIR TOWN /546 /2021 () | |
| 75 | D-CRLMC/36584/2024 | STATE OF ODISHA PRAFULLA SAMAL VS | SANGRAM KESHARI MISHRA VS | // BINJHARPUR /161 /2011 () | |
| 76 | D-CRLMC/36595/2024 | STATE OF ODISHA BAPUN @ J.BINAYAK PRUSTY VS | DEBA KUMAR RATH VS | // CYBER CRIME AND E.O, BALASORE /1 /2021 () | |
| 77 | D-CRLMC/36630/2024 | STATE OF ODISHA DHRUBA BARIK @ NARAYAN BARIK VS | IPSIT AUROBINDO ACHARYA VS | // SOHELLA /220 /2019 () | |
| 78 | D-CRLMC/36637/2024 | STATE OF ODISHA RAJU@HAIDER ALI@KHAN VS | TUKUNA KUMAR MISHRA VS | // UMERKOTE /237 /2018 () | |
| 79 | D-CRLMC/36641/2024 | STATE OF ODISHA RIPU GURU VS | PREETAM MISHRA VS | // BOUDH /172 /2020 () | |
| | | STATE OF ODISHA | | // | |

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| 80 | D-CRLMC/36651/2024 | ISHWAR CHANDRA SAHOO VS STATE OF ODISHA | PRINCEPEE RAY VS | / /0 () // | |
| 81 | D-CRLMP/36526/2024 | TOFAN PATRA VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // | |
| 82 | D-CRLMP/36542/2024 | SATYABHAMA SATPATHY VS STATE OF ODISHA | NISHIKANTA MISHRA VS | INFOVALLY UPD BHUBANESWAR /388 /2023 () // | |
| 83 | D-CRLMP/36604/2024 | FIROZ DIGAL VS STATE OF ODISHA | DIPTI RANJAN SWAIN VS | / /0 () // | |
| 84 | D-CRLMP/36619/2024 | SANJUBALA PRADHAN VS STATE OF ODISHA | MANAS RANJAN KHATUA VS | / /0 () // | |
| 85 | D-CRLMP/36627/2024 | RAJANI NAYAK VS STATE OF ODISHA | JAYADEBA BEHERA VS | BANAPUR P.S. /338 /2024 () // | |
| 86 | D-CRLREV/36513/2024 | KRUSHNA CHANDRA RAULA VS STATE OF ODISHA | BHAGABAN SARANGI VS | BERHAMPUR SADAR /13 /2013 () // | AOR20220002669C202400016 |
| 87 | D-CRLREV/36574/2024 | CHITAI HARIJAN VS STATE OF ODISHA | UMAKANTA BARIK VS | TENTULIKHUNTI /72 /2016 () // | |
| 88 | D-CRLREV/36615/2024 | ASHOK KUMAR PANNA VS STATE OF ODISHA | RANJITA SINGH VS | CYBER CRIME AND ECONOMIC OFFENCE /10 /2023 () // | |
| 89 | D-GUAP/50795/2024 | SOBHAN KUMAR SAHU VS PRITIANSHU PRIYADARSINI BISWAL | SATYANARAYAN MOHAPATRA VS | / / () // | |
| 90 | D-LAA/50798/2024 | ASHOK KUMAR SINGH VS STATE OF ODISHA | KISHORE KUMAR JENA VS | / / () // | |
| 91 | D-MACA/50783/2024 | D.M., M/S. CHOLA MS GENERAL INSURANCE CO.LTD. | SOBHITH ROY | / / | |

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| | | VS | VS | 0 | |
| | | RASHMITA DAS | | // | |
| 92 | D-MATA/50709/2024 | DEEPTIRANI MANDAL | MANOJ KUMAR MOHANTY (2) | // | |
| | | VS | VS | 0 | |
| | | RAKESH KUMAR SWAIN | | // | |
| 93 | D-MATA/50737/2024 | DEEPAK KUMAR BAG | JNYANANANDA PANDA | // | |
| | | VS | VS | 0 | |
| | | ANITA SUNANI | | // | |
| 94 | D-RPFAM/50711/2024 | BASANT KUMAR SRIKUHARI | TUSAR KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | SUNITA SETHY | | // | |
| 95 | D-RPFAM/50787/2024 | CHHABINDRA OJHA | BIKRAM CHANDRA GHADEI | // | |
| | | VS | VS | 0 | |
| | | APARAJITA MOHARANA @ OJHA | | // | |
| 96 | D-RSA/50726/2024 | NABA KISHORE RATH | HRUDANANDA MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | DAMODAR RATH | | // | |
| 97 | D-RSA/50760/2024 | LOKANATH SAHOO | SAMIR KUMAR MISHRA, (SR.ADV.) | // | |
| | | VS | VS | 0 | |
| | | PRADEEP KUMAR NAIK | | // | |
| 98 | D-RSA/50800/2024 | MADHUSUDAN BARIK | SAMIR KUMAR MISHRA(SR.ADV.) | // | |
| | | VS | VS | 0 | |
| | | PRAFULLA CHANDRA BARIK | | // | |
| 99 | D-RVWPET/50660/2024 | NIRUPAMA MISHRA | ADV. | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 100 | D-RVWPET/50679/2024 | MURARI PRASAD PATEL | ADV. | // | |
| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 101 | D-STREV/50647/2024 | STATE OF ODISHA | SUNIL MISHRA,S.C | // | AOR20220001381C202400017 |
| | | VS | VS | 0 | |
| | | M/S. METAL INDUSTRIES P LTD.,SUNDARGARH | | // | |
| 102 | D-TRP(C)/50748/2024 | NEELIMA BEHERA | DURGA PRASAD DHAL | // | |
| | | VS | VS | 0 | |

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| 103 | D-TRP(C)/50792/2024 | RAMAHARI PUJARI PALLAVI PANDA VS | DEBASNAN DAS VS | // // () | |
| 104 | D-WA/50637/2024 | PRAVUPADA PANDA STATE OF ODISHA VS | SURYA NARAYAN PATNAIK,A.G.A VS | // // () | LOD20240000172C202400329 |
| 105 | D-WA/50640/2024 | JANU BARIK STATE OF ODISHA VS | SURYA NARAYAN PATNAIK,A.G.A VS | // // () | LOD20240000172C202400328 |
| 106 | D-WA/50644/2024 | KAMALINI KUA STATE OF ODISHA VS | SURYA NARAYAN PATNAIK, A.G.A VS | // // () | LOD20240000194C202400258 |
| 107 | D-WA/50645/2024 | MUKESH NATH BISWAL STATE OF ODISHA VS | SASWAT DAS,A.G.A VS | // // () | LOD20240000194C202400259 |
| 108 | D-WA/50646/2024 | SESHADEV NAIK STATE OF ODISHA VS | JAYANTA KUMAR BAL,A.G.A VS | // // () | LOD20240000200C202400247 |
| 109 | D-WA/50663/2024 | PURNA CHANDRA KOTHIA DEBASIS ROUT VS | GOPINATH MISHRA VS | // // () | |
| 110 | D-WA/50667/2024 | STATE OF ODISHA M.D., AGRICULTURE PROMOTION AND INVESTMENT CORPORATION OF ORISSA LTD., BBSR VS | K. PRANAB K. ROY VS | // // () | |
| 111 | D-WA/50668/2024 | RINA ROUT STATE OF ODISHA VS | SASWAT DAS,A.G.A VS | // // () | LOD20240000200C202400248 |
| 112 | D-WA/50681/2024 | PRAMODINI KUJUR MURARI PRASAD PATEL VS | SURYA NARAYAN SATPATHY VS | // // () | |
| 113 | D-WA/50683/2024 | STATE OF ORISSA SANTOSH KUMAR SAHU VS | SOUMYA MISHRA VS | // // () | |
| | | STATE OF ODISHA | | // | |

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| 114 | D-WA/50774/2024 | BIBHUTI BHUSAN RATH VS STATE OF ORISSA | LAXMIKANTA MOHANTY VS | // 0 // | |
| 115 | D-WP(C)/50636/2024 | RAJDHANI SYSTEM AND EASTERN PVT LTD VS STATE OF ODISHA | ARFRAAZ SUHALI VS | // 0 // | AOD20240000544C202400013 |
| 116 | D-WP(C)/50638/2024 | ODISHA ADARSHA VIDYALAYA , MAHIPANI VS STATE OF ODISHA | RABINARAYAN MISHRA 2 VS | // 0 // | AOD20220004218C202400010 |
| 117 | D-WP(C)/50639/2024 | BHARATMATA SELF HELP GROUP , RADHAVALLABHARATI, KANTAKALAN, KHAMNAGAR BLOCK VS STATE OF ODISHA | SPANTOSANKARANATHAN VS | // 0 // | AOD20240000242C202400043 |
| 118 | D-WP(C)/50641/2024 | RENUKA DAS VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // | |
| 119 | D-WP(C)/50642/2024 | ANSUMAN RATH VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // | |
| 120 | D-WP(C)/50643/2024 | RENUKA DAS VS STATE OF ORISSA | SITANSU MOHAN SINGH VS | // 0 // | |
| 121 | D-WP(C)/50648/2024 | HARAPRIYA NANDA VS THE CHAIRMAN, ODISHA GRAMYA BANK, KHURDA | ASHIS KUMAR MISHRA VS | // 0 // | |
| 122 | D-WP(C)/50649/2024 | SANJUKTA MOHANTY VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | // 0 // | |
| 123 | D-WP(C)/50651/2024 WP(C)/30642/2024 | JANGYASENI PRIYADARSINI MAHAPATRA VS STATE OF ODISHA | ASHOK KUMAR SWAIN VS | // 0 // | |
| 124 | D-WP(C)/50652/2024 | SUKANTA KISOR PRADHAN VS SATE OF ODISHA | PRADIP KUMAR DHAL VS | // 0 // | |
| 125 | D-WP(C)/50653/2024 | BHAGABAN PATTANAYAK | TUSHAR KANTA NAYAK | // | |

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|-----|--------------------|----------------------------------|--------------------------|----------------------|--------------------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 126 | D-WP(C)/50654/2024 | ISSAN KUMAR ROUT | ARIJEET MISHRA | // | |
| | | VS | VS | 0 | |
| | | SAROJINI ROUT | | // | |
| 127 | D-WP(C)/50655/2024 | SUSIL KUMAR ROUT | KRISHNA CHANDRA SAHU | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 128 | D-WP(C)/50657/2024 | JITENDRA PRADHAN | BIRAJA PRASANNA DAS | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 129 | D-WP(C)/50658/2024 | M/S. ANIL KUMAR SADANGI, KORAPUT | KAJAL SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE TAX OFFICER, KORAPUT | | // | |
| 130 | D-WP(C)/50659/2024 | RADHA RANI ACHARYA | SANTOSH KUMAR SWAIN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 131 | D-WP(C)/50661/2024 | ARJUN KANHAR | GYANEDRA KUMAR TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 132 | D-WP(C)/50662/2024 | BIBHUTI BHUSAN PANDA | GYANENDRA KUMAR TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 133 | D-WP(C)/50664/2024 | RABINDRA TARAI | ABINASH NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 134 | D-WP(C)/50665/2024 | SARAT KUMAR PRADHAN | CHITTA RANJAN PATTNAIK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 135 | D-WP(C)/50666/2024 | PARBATI LENKA | KAPILA CHARAN NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 136 | D-WP(C)/50669/2024 | PRATAP KUMAR SWAIN | SANJIB MOHANTY | // | AOR20220001611C202400089 |
| | | VS | VS | 0 | |

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| 137 | D-WP(C)/50670/2024 | ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATIO, PUSPANJALI PRADHAN VS STATE OF ODISHA | BHUBANESWAR SUJAY SHANKER SINGHDEO VS PRAFULLA KUMAR MAHAPATRA | // // 0 // | AOD20230000313C202400059 |
| 138 | D-WP(C)/50671/2024 | BHAGAN CHANDRA HEMBRUM VS STATE OF ODISHA | PRAFULLA KUMAR MAHAPATRA VS GANESH PRASAD SAMAL | // 0 // | |
| 139 | D-WP(C)/50672/2024 | SACHIDANANDA ACHARYA VS STATE OF ODISHA | GANESH PRASAD SAMAL VS MANAS PATI | // 0 // | |
| 140 | D-WP(C)/50674/2024 | REBATISH SINGH NAYAK VS STATE OF ODISHA | MANAS PATI VS BRAJA MOHAN SARANGI | // 0 // | AOR20220001535C202400149 |
| 141 | D-WP(C)/50675/2024 | SABITA PANDA VS R.T.O., CHANDIKHOLE, JAJPUR | BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI | // 0 // | |
| 142 | D-WP(C)/50676/2024 | EASTERN MEDIA LTD, BBSR VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS MAHESWAR MOHANTY | // 0 // | |
| 143 | D-WP(C)/50677/2024 | SANTOSH KUMAR BAL VS RANJITA BAL | MAHESWAR MOHANTY VS BIPIN KUMAR NAYAK | // 0 // | |
| 144 | D-WP(C)/50680/2024 | LAXMIDHAR JENA VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS UPENDRA KUMAR SAMAL | // 0 // | |
| 145 | D-WP(C)/50682/2024 | RABINDRA KUMAR PADHY VS MAHANADI COAL FIELDS LIMITED, SAMBALPUR | UPENDRA KUMAR SAMAL VS PABITRA KUMAR NAYAK | // 0 // | |
| 146 | D-WP(C)/50684/2024 | BAIDYANATH BHOI VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS PABITRA KUMAR NAYAK | // 0 // | |
| 147 | D-WP(C)/50685/2024 | BEDAMATI BHOI VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS PABITRA KUMAR NAYAK | // 0 // | |

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| 148 | D-WP(C)/50686/2024 | BAIDYANATH BHOI VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // | |
| 149 | D-WP(C)/50687/2024 | GYANANANDA SENAPATI VS THE CHAIRMAN CUM MANAGING DIRECTOR, OPTCL, BBSR | RAMANATH ACHARYA VS | // 0 // | |
| 150 | D-WP(C)/50688/2024 | BAIDYANATH BHOI VS SATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // | |
| 151 | D-WP(C)/50689/2024 | BIJAYA KUMAR NAYAK VS ODISHA STATE CIVIL SUPPLIES LTD., BBSR | BIKRAM PRATAP DAS VS | // 0 // | |
| 152 | D-WP(C)/50690/2024 | UMAKANTA NAYAK VS STATE OF ODISHA | BIGYAN KUMAR SHARMA VS | // 0 // | |
| 153 | D-WP(C)/50691/2024 | KISHORE KUMAR BARIK VS STATE OF ODISHA | JATINDRA KUMAR MOHAPATRA VS | // 0 // | |
| 154 | D-WP(C)/50692/2024 | HIMANSHU RANJAN TRIPATHY VS STATE OF ODISHA | BASUMATI PRADHAN VS | // 0 // | |
| 155 | D-WP(C)/50693/2024 | AKSHYA KUMAR RATH VS STATE OF ODISHA | SANGRAM JENA VS | // 0 // | |
| 156 | D-WP(C)/50694/2024 | GAYATRI BEHERA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // | |
| 157 | D-WP(C)/50695/2024 | GANESH PRASAD MANDAL VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | // 0 // | AOR20220001303C202400004 |
| 158 | D-WP(C)/50696/2024 | SARAT KUMAR MAHAPATRA VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | // 0 // | AOR20220001303C202400001 |
| 159 | D-WP(C)/50697/2024 | BABAJI BEHERA | SATYANARAYAN MISHRA | // | AOR20220001303C202400003 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 160 | D-WP(C)/50698/2024 | THE MANAGING COMMITTEE OF SARASWATIPUR FARMERS SERVICE COOPERATIVE SOCIETY LTD | | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 161 | D-WP(C)/50699/2024 | SAILENDRA BARIK | SATYANARAYAN MISHRA | // | AOR20220001303C202400002 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 162 | D-WP(C)/50701/2024 | ABHAYA MUDULI | SATYANARAYAN MISHRA | // | AOR20220001303C202400009 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 163 | D-WP(C)/50702/2024 | DURYODHAN BEHERA | SATYANARAYAN MISHRA | // | AOR20220001303C202400006 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 164 | D-WP(C)/50703/2024 | ANANTA CHARAN PRADHAN | BHIKARI CHARAN PRADHAN | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 165 | D-WP(C)/50704/2024 | LAXMIDHAR SAHOO | SIDHARTHA SANKAR RAY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 166 | D-WP(C)/50705/2024 | NIRANJAN PARIDA | SATYANARAYAN MISHRA | // | AOR20220001303C202400005 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 167 | D-WP(C)/50706/2024 | RUNA PARIDA | SATYANARAYAN MISHRA | // | AOR20220001303C202400007 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 168 | D-WP(C)/50707/2024 | MALATI PARIDA | SATYANARAYAN MISHRA | // | AOR20220001303C202400008 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 169 | D-WP(C)/50708/2024 | BHAGYABATI PRADHAN | BIBHUTI BHUSAN MISHRA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 170 | D-WP(C)/50710/2024 | GANESH CHANDRA KAR | SIDHARTHA SANKAR RAY | // | |
| | | VS | VS | () | |

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| 171 | D-WP(C)/50713/2024 | STATE OF ODISHA MOUSUMI MISHRA VS STATE INFORMATION COMMISSIONER, BBSR | BIBHU PRASAD TRIPATHY VS | // // 0 // | |
| 172 | D-WP(C)/50715/2024 | PRASANTA KUMAR KHATUA VS MAHENDRA AND MAHENDRA FINANCIAL SERVICE LTD., CUTTACK | KUNJA SUNDAR DAS VS | // 0 // | |
| 173 | D-WP(C)/50716/2024 | JANMEJAYA DAS VS THE COLLECTOR, BHADRAK | SATYA NARAYAN MISHRA 4 VS | // 0 // | |
| 174 | D-WP(C)/50718/2024 | LILI SAHOO VS STATE OF ODISHA | KEDAR SANKAR SAHU VS | // 0 // | |
| 175 | D-WP(C)/50719/2024 | DAITARI BEHERA VS STATE OF ODISHA | NAGEN KUMAR BARIK VS | // 0 // | |
| 176 | D-WP(C)/50720/2024 | M/S.M.J.DEVELOPERS, BBSR VS STATE TAX OFFICER, CT AND GST CIRCLR, BBSR | AJIT KUMAR ROY VS | // 0 // | |
| 177 | D-WP(C)/50721/2024 | M/S AMIT KUMAR AGRAWAL VS COMMISSIONER (APPEALS) GST CENTRAL EXCISE AND CUSTOMS | CHITTA RANAJAN DAS VS | // 0 // | |
| 178 | D-WP(C)/50722/2024 | NB SUB GAGAN BEHARI BEURA VS UNION OF INDIA | SAMARENDRA BEURA VS | // 0 // | AOR20220001771C202400005 |
| 179 | D-WP(C)/50723/2024 | BHABI BEHERA VS THE SUB COLLECTOR , KHURDA | DEBENDRA NARAYAN PATTANAİK VS | // 0 // | |
| 180 | D-WP(C)/50724/2024 | M/S SANKAR SAW MILL VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // | |
| 181 | D-WP(C)/50725/2024 | ITISHREE SARANGI VS COLLECTOR, NAYAGARH | BANAMALI SAHOO VS | // 0 // | |

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| 182 | D-WP(C)/50727/2024 | M/S LAXMI SAW MILL VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // | |
| 183 | D-WP(C)/50731/2024 | BHARATI ACHARYA VS STATE OF ODISHA | RAMESH CHANDRA SWAIN VS | // 0 // | |
| 184 | D-WP(C)/50732/2024 | M/S BABU ADA SAW MILL VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // | |
| 185 | D-WP(C)/50733/2024 | PRAVAT KUMAR PARIDA VS THE MANAGER TATA CAPITAL FIN SERV. LTD, BBSR | SANJAY KUMAR BEHERA VS | // 0 // | |
| 186 | D-WP(C)/50734/2024 | M/S RAMA GOPAL SAW MILL VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // | |
| 187 | D-WP(C)/50735/2024 | BIJAYA KUMAR BEHERA VS STATE OF ODISHA | SASWATI MOHAPATRA VS | // 0 // | |
| 188 | D-WP(C)/50736/2024 | ASWINI KHARSEL VS STATE OF ODISHA | ADWITIYA SATPATHY VS | // 0 // | |
| 189 | D-WP(C)/50738/2024 | NAKULA SAHOO VS STATE OF ODISHA | SAKTIDHARA MISHRA VS | // 0 // | |
| 190 | D-WP(C)/50739/2024 | SANJIB KUMAR JENA VS STATE OF ODISHA | AMIYA KUMAR MOHANTY VS | // 0 // | |
| 191 | D-WP(C)/50740/2024 | M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD, BBSR VS THE INSURANCE OMBUDSMAN, BBSR | ANURM DASH VS | // 0 // | |
| 192 | D-WP(C)/50741/2024 | LAXMAN MALLIK VS STATE OF ODISHA | RABINDRA KUMAR PATNAIK VS | // 0 // | |
| 193 | D-WP(C)/50743/2024 | DEBENDRA NATH SAHOO | PITAMBAR PATRA | // | |

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|-----|--------------------|--|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 194 | D-WP(C)/50744/2024 | PRIYANKA RAI | AMIT PRASAD BOSE | // | |
| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 195 | D-WP(C)/50745/2024 | M/S. BABA SAI SPORTS, CUTTACK | SOUMYAKANTA MOHAPATRA | // | |
| | WP(C)/30639/2024 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 196 | D-WP(C)/50746/2024 | ASHISH BURH | SIDDHARTH PRASAD MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 197 | D-WP(C)/50747/2024 | FAGUNI LAKRA | SIDDHARTH PRASAD MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 198 | D-WP(C)/50750/2024 | SANJAYA MEMORIAL INSTITUTE OF MEDICAL SCIENCES | SUBHANKAR ROUT | // | |
| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 199 | D-WP(C)/50751/2024 | SASWAT KUMAR SAHU | DEEPALI MAHAPATRA | // | |
| | | VS | VS | 0 | |
| | | BANDHAN BANK LTD, KOLKATA | | // | |
| 200 | D-WP(C)/50752/2024 | SANJUKTA MAJHI | SIDDHARTH PRASAD MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 201 | D-WP(C)/50753/2024 | DHARAMA DEHURI | KOUSIK ANANDA GURU | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 202 | D-WP(C)/50754/2024 | BINAPANI NAYAK | KOUSIK ANANDA GURU | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 203 | D-WP(C)/50755/2024 | LALATENDU TRIPATHY | SUBASH CHANDRA SAHOO | // | |
| | | VS | VS | 0 | |
| | | ASST. COMNR. OF GST AND CENTRAL EXCISE, CUTTACK- I | | // | |
| 204 | D-WP(C)/50756/2024 | CHANDRA NAYAK | KOUSIK ANANDA GURU | // | |
| | | VS | VS | 0 | |

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| 205 | D-WP(C)/50758/2024 | STATE OF ODISHA SUKANTI DAS VS | NIRANJAN PRASAD PATRA VS | // // () | |
| 206 | D-WP(C)/50759/2024 | STATE OF ODISHA ARJUN DEHURI VS | KOUSIK ANANDA GURU VS | // // () | |
| 207 | D-WP(C)/50762/2024 | STATE OF ODISHA KHAJENDRA MALLIK VS | PRAFULLA KUMAR KAR VS | // // () | |
| 208 | D-WP(C)/50763/2024 | THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR SRINIBAS BESAN VS | PABITRA KUMAR NAYAK VS | // // () | |
| 209 | D-WP(C)/50764/2024 | STATE OF ODISHA ANANTA GOPAL SHG VS | SUKANTA KUMAR DALAI VS | // // () | AOD20240000306C202400096 |
| 210 | D-WP(C)/50765/2024 | STATE OF ODISHA KALPANA PEDDA VS | PRAFULLA KUMAR KAR VS | // // () | |
| 211 | D-WP(C)/50766/2024 | THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR CHANDIGAON SERVICE CO OPERATIVE SOCIETY LTD VS | SUKANTA KUMAR DALAI VS | // // () | AOD20240000306C202400097 |
| 212 | D-WP(C)/50767/2024 | STATE OF ODISHA MAA RANGAMAHAL WSHG VS | SUKANTA KUMAR DALAI VS | // // () | AOD20240000306C202400095 |
| 213 | D-WP(C)/50768/2024 | STATE OF ODISHA BHAGABANA MALLIK VS | PRAFULLA KUMAR RATH VS | // // () | AOR20220003697C202400019 |
| 214 | D-WP(C)/50770/2024 | STATE OF ODISHA KALYANI PRADHANI VS | SWAPNIL ROY VS | // // () | AOR20220001600C202400084 |
| 215 | D-WP(C)/50771/2024 | STATE OF ODISHA TARAMANI SURIN VS | LAXMIKANTA MOHANTY VS | // // () | |
| | | STATE OF ODISHA | | // | |

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| 216 | D-WP(C)/50772/2024 | RANGADHAR DALEI VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | // 0 // | |
| 217 | D-WP(C)/50773/2024 | DEBENDRA KUMAR MALLIK VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR | PRAFULLA KUMAR KAR VS | // 0 // | |
| 218 | D-WP(C)/50775/2024 | RAJANI RANI PATTANAİK VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // | |
| 219 | D-WP(C)/50776/2024 | SUBHASHANKAR NAYAK VS SUPRIYA MOHAPATRA | KULDEEP MOHANTY VS | // 0 // | |
| 220 | D-WP(C)/50777/2024 | CHINMAYA BIKRAM PATTANAİK VS UNION OF INDIA | HARIPAD MOHANTY VS | // 0 // | |
| 221 | D-WP(C)/50779/2024 | ARUN KUMAR NANDA VS STATE OF ODISHA | JYOTIRANJAN KAR VS | // 0 // | |
| 222 | D-WP(C)/50780/2024 | RABINDRA SINGH VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // | |
| 223 | D-WP(C)/50781/2024 | JUNAS MINZ VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // | |
| 224 | D-WP(C)/50782/2024 | M/S AKHANDALAMANI DISTRIBUTOR VS AUTH OFFICER CUM CHIEF MANAGER BANK OF BARODA | SIDHESWAR MALLIK VS | // 0 // | |
| 225 | D-WP(C)/50784/2024 | MANORANJAN JENA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // | |
| 226 | D-WP(C)/50785/2024 | SANJAY KUMAR BEHERA VS STATE OF ODISHA | RAMA CHANDRA JENA VS | // 0 // | |
| 227 | D-WP(C)/50786/2024 | DOLAGOBINDA BIDHAR | JASPREET KAUR | // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 228 | D-WP(C)/50788/2024 | NARAYAN BHUIJI @ NARAYAN SINGH BHUMIJI | NARESH CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 229 | D-WP(C)/50790/2024 | MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION | ANIL KUMAR MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 230 | D-WP(C)/50791/2024 | PROMOD KUMAR KHAMARI | JASPREET KAUR | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/50793/2024 | SOUMYA RANJAN MAJHI | NIRANJAN SINGH (1) | // | |
| | | VS | VS | 0 | |
| | | SECRETARY BOARD OF SECONDARY EDUCATION, CUTTACK | | // | |
| 232 | D-WP(C)/50794/2024 | SHREE IDEAL HOMES PVT. LTD., PARADEEP | PRABODHA CHANDRA NAYAK | // | |
| | | VS | VS | 0 | |
| | | PARADIP PORT TRUST (PPT), JAGATSINGHPUR | | // | |
| 233 | D-WP(C)/50796/2024 | M/S SHANTI MEMORIAL HOSPITAL | BISHNU PRASAD PRADHAN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 234 | D-WP(C)/50797/2024 | RABINDRA NAYAK | PRADEEP KUMAR MAHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 235 | D-WP(C)/50799/2024 | ADHIKARI PALEI | SUBHASISH SATAPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 236 | D-WP(C)/50801/2024 | MOHANISH PRATAP SINGH CHAUHAN | SOUMYA MISHRA | // | |
| | | VS | VS | 0 | |
| | | MITASHA SINGH | | // | |
| 237 | D-WP(C)/50802/2024 | SAPAN KUMAR MOHAPATRA | PRADEEP KUMAR MAHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 238 | D-WP(C)/50803/2024 | M.NARASINGHA | PRADEEP KUMAR MAHAPATRA | // | |
| | | VS | VS | 0 | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|-------------------------|------------------------------------|--------------------------|
| 239 | D-WP(C)/50804/2024 | STATE OF ODISHA INDIAN OIL CORPORATION LTD., JAGATSINGHPUR | SUNIL J. MATHEWS | // // | AOD20220004218C202400013 |
| | | VS | VS | () | |
| 240 | D-WP(C)/50805/2024 | M/S. ADARSH NOBEL CORPORATION LTD.,KHURDA INDIAN OIL CORPORATION LTD.,BHUBANESWAR | SUNIL J. MATHEWS | // // | AOD20220004218C202400012 |
| | | VS | VS | () | |
| 241 | D-WP(C)/50806/2024 | ADEIT PRASAD DAS BUDHIA MURMU | AMITABH MISHRA | // // | |
| | | VS | VS | () | |
| 242 | D-ABLAPL/36518/2024 | STATE OF ODISHA SAMIR SAHU | RAJJEET ROY | // BADAGODA P.S. /452 /2024 | AOR20220001462C202400034 |
| | | VS | VS | () | |
| 243 | D-ABLAPL/36520/2024 | STATE OF ODISHA SHAKTI MALLIK | PRIYA RANJAN SINGH | // DHENKANAL SADAR /918 /2024 | |
| | | VS | VS | () | |
| 244 | D-ABLAPL/36521/2024 | STATE OF ODISHA MAMATARANI SATAPATHY | ASHOK KUMAR MOHANTY | // HINDOL /299 /2024 | |
| | | VS | VS | () | |
| 245 | D-ABLAPL/36522/2024 | STATE OF ODISHA BABUL @ BISWAJEET PATRA | KARTIK CHANDRA TRIPATHY | // INFOCITY PS /496 /2024 | |
| | | VS | VS | () | |
| 246 | D-ABLAPL/36525/2024 | STATE OF ODISHA JASOBANTA ROUSTRAY @ JASOBANTA RAUTARAY | BIJASOBANRA BEHERA | // TANGI (KHURDA) /809 /2024 | |
| | | VS | VS | () | |
| 247 | D-ABLAPL/36527/2024 | STATE OF ODISHA KISHORE KUMAR RATH | BYOMAKESH TRIPATHY | // MAHILA P.S.(BBSR) /159 /2024 | |
| | | VS | VS | () | |
| 248 | D-ABLAPL/36528/2024 | STATE OF ODISHA AJITAV MALLICK | BYOMAKESH TRIPATHY | // / /0 | |
| | | VS | VS | () | |
| 249 | D-ABLAPL/36529/2024 | STATE OF ODISHA NARAYAN ROUT | DEBASIS BISWAL | // NISCHINTAKOILI /276 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|---------------------------|--|--------------------------|
| 250 | D-ABLAPL/36532/2024 | RAJU PRADHAN VS STATE OF ODISHA | SURESH KUMAR JENA VS | JENAPUR /393 /2024 () // | |
| 251 | D-ABLAPL/36535/2024 | PAPU SAHOO VS STATE OF ODISHA | MILAN KANUNGO VS | MANCHESWAR P.S. /438 /2024 () // | |
| 252 | D-ABLAPL/36536/2024 | JAGANNATH PRADHAN @ PUPUN VS STATE OF ODISHA | RANJIT MOHANTY VS | BHANJANAGAR /1152 /2024 () // | AOD20240000639C202400028 |
| 253 | D-ABLAPL/36537/2024 | PARESH KUMAR BISWAL VS STATE OF ODISHA | PRANAYA KUMAR DASH VS | JAJPUR SADAR /331 /2024 () // | |
| 254 | D-ABLAPL/36538/2024 | PARESH KUMAR BISWAL VS STATE OF ODISHA | PRANAYA KUMAR DASH VS | JAJPUR SADAR /330 /2024 () // | |
| 255 | D-ABLAPL/36540/2024 | SUBHADRA MALIK VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | BALASORE SADAR /364 /2024 () // | AOR20220002787C202400145 |
| 256 | D-ABLAPL/36541/2024 | PRADEEP KUMAR SAMANTARAY VS STATE OF ODISHA | SARAT CHANDRA MEKAP VS | / /0 () // | |
| 257 | D-ABLAPL/36543/2024 | ABHISHEK CHOUDHURY VS STATE OF ODISHA | SUPRIYA PATRA VS | / /0 () // | |
| 258 | D-ABLAPL/36544/2024 | TUSHAR CHOUDHURY VS STATE OF ODISHA | SUPRIYA PATRA VS | / /0 () // | |
| 259 | D-ABLAPL/36545/2024 | SANJAY KUMAR CHOUDHURY VS STATE OF ODISHA | SUPRIYA PATRA VS | / /0 () // | |
| 260 | D-ABLAPL/36546/2024 | MINU TIBAREWAL VS STATE OF ODISHA | SUPRIYA PATRA VS | / /0 () // | |
| 261 | D-ABLAPL/36547/2024 | ATAL KUMAR JENA | SURESH CHANDRA PRADHAN | MARINE PS AT JAMBO /53 /2024 | AOR20220003509C202400051 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--------------------------------------|-------------------------|--------------------------------|-------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 262 | D-ABLAPL/36548/2024 | BIKASH KUMAR SAHU | ANITA SAHOO | MANAMUNDA /294 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 263 | D-ABLAPL/36551/2024 | AJAYA MAHAKUD @ AJAJYA KUMAR MAHAKUD | MANOJ KUMAR PANDA | BARI RAMACHANDRAPUR /609 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 264 | D-ABLAPL/36552/2024 | SUBHENDU MISHRA | BIKRAM CHANDRA GHADEI | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 265 | D-ABLAPL/36553/2024 | DAMBARUDHAR SETH | DIPANKAR ACHARYA | HEMGIR /510 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 266 | D-ABLAPL/36556/2024 | SANTOSH KUMAR SAHOO | RAKESH BEHERA | ANGUL TOWN /932 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 267 | D-ABLAPL/36557/2024 | M. RANJIT @ MOILI RANJIT | S.S.RAY (2) | NIMAKHANDI /313 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 268 | D-ABLAPL/36559/2024 | JIKHARIYA MAJHI | S.S.RAY (2) | PADMAPUR /51 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 269 | D-ABLAPL/36560/2024 | SAMARPAN ROUT | PRATAP KUMAR NAYAK | TIRTOL /534 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 270 | D-ABLAPL/36561/2024 | BISIKESAN NARAYAN MOILI | S.S.RAY (2) | NIMAKHANDI /313 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 271 | D-ABLAPL/36562/2024 | M. BHASKAR @ MOILI BHASKAR | S.S.RAY (2) | NIMAKHANDI /313 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 272 | D-ABLAPL/36563/2024 | AJAYA SABAR | S.S.RAY (2) | PADMAPUR /51 /2022 | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|------------------------------|--------------------------------------|--------------------------|
| 273 | D-ABLAPL/36564/2024 | STATE OF ODISHA LUCKY BEHERA VS | AMULYA RATNA PANDA VS | // PHULBANI TOWN /138 /2024 () | |
| 274 | D-ABLAPL/36565/2024 | STATE OF ODISHA DEBASHISH PANDA VS | ANJAN KUMAR BISWAL VS | // JAJPUR TOWN /471 /2024 () | |
| 275 | D-ABLAPL/36566/2024 | STATE OF ODISHA DEBASHISH PANDA VS | ANJAN KUMAR BISWAL VS | // JAJPUR TOWN /472 /2024 () | |
| 276 | D-ABLAPL/36568/2024 | STATE OF ODISHA HASINA BIBI VS | SATYA NARAYAN MISHRA 4 VS | // PURUNABAZAR /337 /2024 () | |
| 277 | D-ABLAPL/36571/2024 | STATE OF ODISHA TABARAK SAHA VS | SATYA NARAYAN MISHRA 4 VS | // TIHIDI /527 /2024 () | |
| 278 | D-ABLAPL/36572/2024 | STATE OF ODISHA ROSHAN MARDANGI@TRINATH MRUDUNGIA VS HOME DEPT. | SYED IQBAL VS | // BADABAZAR /416 /2024 () | AOR20220001843C202400026 |
| 279 | D-ABLAPL/36575/2024 | STATE OF ODISHA DEBASHISH PANDA VS | ANJAN KUMAR BISWAL VS | // JAJPUR TOWN /470 /2024 () | |
| 280 | D-ABLAPL/36578/2024 | STATE OF ODISHA SANDHYA ROUL VS | JAYANTA KUMAR MAJHI VS | // BALIAPAL /262 /2024 () | |
| 281 | D-ABLAPL/36579/2024 | STATE OF ODISHA DEBASHISH PANDA VS | ANJAN KUMAR BISWAL VS | // JAJPUR TOWN /469 /2024 () | |
| 282 | D-ABLAPL/36581/2024 | STATE OF ODISHA SIPUN MAJHI VS | JAYANTA KUMAR MAJHI VS | // BALASORE TOWN /229 /2024 () | |
| 283 | D-ABLAPL/36583/2024 | STATE OF ODISHA PITAMBAR MAJHI VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | // / 0 () // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|------------------------------|--|--------------------------|
| 284 | D-ABLAPL/36585/2024 | AJU@KHAGESWAR BHUTIA VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | DHENKANAL SADAR /870 /2024 () // | AOR20220001648C202400081 |
| 285 | D-ABLAPL/36592/2024 | GANESH SINGH SHEKHAWAT VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | CYBER CRIME AND E.O, BALASORE /3 /2024 () // | |
| 286 | D-ABLAPL/36593/2024 | SUJIT KUMAR SAHU VS STATE OF ODISHA | SANJAY KUMAR BEHERA VS | LALBAG /243 /2024 () // | |
| 287 | D-ABLAPL/36596/2024 | RAJESH KUMAR JENA VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | JAGANNATHA PRASAD /241 /2024 () // | |
| 288 | D-ABLAPL/36597/2024 | RAJESH KUMAR JENA VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | JAGANNATHA PRASAD /242 /2024 () // | |
| 289 | D-ABLAPL/36599/2024 | SANJIB KUMAR MISHRA VS STATE OF ODISHA | RAJJEET ROY VS | TARBHA /257 /2024 () // | AOR20220001462C202400038 |
| 290 | D-ABLAPL/36600/2024 | DIBAKAR BEHERA VS STATE OF ODISHA | SUSHANTA HARICHANDAN VS | BHADRAK RURAL /703 /2024 () // | |
| 291 | D-ABLAPL/36602/2024 | KANHU @ BISHWA RANJAN BISWAL VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | TANGI /234 /2024 () // | |
| 292 | D-ABLAPL/36611/2024 | LIZA @ SUBHASHRI RANABIJULI VS STATE OF ODISHA | SURYA NARAYAN MISHRA VS | KANAS /258 /2024 () // | |
| 293 | D-ABLAPL/36613/2024 | SK. ABDUL MAZID @ SK MAJID VS STATE OF ODISHA | SATYABRATA DASH VS | BRAMHA BARADA /230 /2024 () // | |
| 294 | D-ABLAPL/36617/2024 | BAPI @ BIBHUTI BHUSAN BAGH VS STATE OF ODISHA | KULDEEP MOHANTY VS | BELPARA /24 /2023 () // | |
| 295 | D-ABLAPL/36621/2024 | GADADHAR NAYAK | SOHARDDA SUMAN | ITAMATI /273 /2024 | |

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FILING REPORT AS ON :04/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|-----------------------------------|-------------------------|-------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 296 | D-ABLAPL/36622/2024 | MUNA MOHANTA @ RAMAKANTA MOHANTA | KAMALAKANTA MOHANTA | BADAMPAHAD /35 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 297 | D-ABLAPL/36623/2024 | LIPI BEHERA | SATYA RANJAN MULIA | PHULBANI SADAR /213 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 298 | D-ABLAPL/36624/2024 | GANESH SARKAR | MANOJ BIHARI DAS | MARINE PS AT JAMBO /135 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 299 | D-ABLAPL/36626/2024 | SK MAHABOOB ALI @ SK MAHEBOOB ALI | BADAL KUMAR BEHERA | BALASORE TOWN /406 /2024 | AOR20220001087C202400101 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 300 | D-ABLAPL/36629/2024 | GHASIRAM KARNA | AKSHAYA KUMAR SAHOO | SUBALAYA /191 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 301 | D-ABLAPL/36634/2024 | DHANESWAR NAIK | DHANANJAYA MUND | KOMNA PS /147 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 302 | D-ABLAPL/36636/2024 | CHITTARANJAN DAS | SANJIB KUMAR BHANJADEO | KHURDA SADAR /291 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 303 | D-ABLAPL/36638/2024 | CHITTARANJAN DAS | SANJIB KUMAR BHANJADEO | KHURDA SADAR /290 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 304 | D-ABLAPL/36639/2024 | SUNIL PATRA | AMLAN MOHANTY | CHAMPUA /256 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 305 | D-ABLAPL/36642/2024 | HARAPRASAD MISHRA | RABI NARAYAN MOHANTY | KHANDAGIRI P.S. /434 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 306 | D-ABLAPL/36643/2024 | BISWANATH DAS | DEBASISH SAMAL | CHANDABALI /417 /2024 | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|-------------------------|---------------------------------------|-------------|
| 307 | D-ABLAPL/36644/2024 | STATE OF ODISHA PRAMISH CHANDRA BIHARI VS | JNYANANANDA PANDA VS | // KESINGA /196 /2024 () | |
| 308 | D-ABLAPL/36645/2024 | STATE OF ODISHA SIDHINATH BEHERA VS | NIRANJAN NAYAK VS | // RAMACHANDRAPUR /369 /2024 () | |
| 309 | D-ABLAPL/36646/2024 | STATE OF ODISHA BISWANATH DAS VS | DEBASISH SAMAL VS | // CHANDABALI /449 /2024 () | |
| 310 | D-ABLAPL/36648/2024 | STATE OF ODISHA RAJIB KUMAR SETHI VS SANKAR BISOYI | JYOTIRMAYA SAHOO VS | // BADAGADA /101 /2018 () // | |

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MISC CASES FILED on :04/12/2024

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|---------------------------------------|--|---|----------------------|
| 1 | D-RFA/89/2009 RFA/89/2009 | SHYAM SUNDAR SAHOO MP | M/S.BIDYADHAR MISHRA | 39/2024 |
| 2 | D-STREV/50647/2024 STREV/ / | STATE OF ODISHA MP | SUNIL MISHRA,S.C | 102/2024 |
| 3 | D-STREV/50647/2024 STREV/ / | STATE OF ODISHA MP | SUNIL MISHRA,S.C | 103/2024 |
| 4 | D-TRP(C)/354/2023 TRP(C)/354/2023 | MAMATA SAHU MP | | 411/2024 |
| 5 | D-TRP(C)/50748/2024 TRP(C)/ / | NEELIMA BEHERA MP | DURGA PRASAD DHAL | 412/2024 |
| 6 | D-TRP(C)/50792/2024 TRP(C)/ / | PALLAVI PANDA MP | DEBASNAN DAS | 413/2024 |
| 7 | D-LAA/89/2007 LAA/89/2007 | STATE MP | AG,ASC | 417/2024 |
| 8 | D-LAA/89/2007 LAA/89/2007 | STATE MP | AG,ASC | 418/2024 |
| 9 | D-LAA/50798/2024 LAA/ / | ASHOK KUMAR SINGH MP | KISHORE KUMAR JENA | 419/2024 |
| 10 | D-LAA/89/2007 LAA/89/2007 | STATE MP | AG,ASC | 420/2024 |
| 11 | D-RVWPET/23261/2024 RVWPET/ / | BIJAY KUMAR MOHANTY MP | ADV. | 444/2024 |
| 12 | D-RVWPET/46554/2024 RVWPET/ / | SK. WASAKTULA MP | RANJAN KUMAR NAYAK | 445/2024 |
| 13 | D-CONTC/49068/2024 CONTC/8037/2024 | PRAMILA SETHI MP | ADV. | 481/2024 |
| 14 | D-RPFAM/50711/2024 RPFAM/ / | BASANT KUMAR SRIKUHARI MP | TUSAR KUMAR MISHRA | 538/2024 |
| 15 | D-RPFAM/50787/2024 RPFAM/ / | CHHABINDRA OJHA MP | BIKRAM CHANDRA GHADEI | 539/2024 |
| 16 | D-RPFAM/50787/2024 RPFAM/ / | CHHABINDRA OJHA MP | BIKRAM CHANDRA GHADEI | 540/2024 |
| 17 | D-MATA/50737/2024 MATA/ / | DEEPAK KUMAR BAG MP | JNYANANANDA PANDA | 548/2024 |
| 18 | D-MATA/9/2017 MATA/9/2017 | PRADYUMNA KU.PADHY MP | MR.BIDYADHAR MANSINGH, MISS SANJUKTA PATRA | 549/2024 |
| 19 | D-FAO/120/2019 FAO/120/2019 | PARAMESWAR DEY MP | SANGRAM JENA | 1020/2024 |
| 20 | D-FAO/371/2022 FAO/371/2022 | SAPAN KUMAR PANDA MP | SIDHARTHA SWAIN | 1021/2024 |
| 21 | D-FAO/372/2022 FAO/372/2022 | RANJAN KUMAR MOHAPATRA MP | SIDHARTHA SWAIN | 1022/2024 |
| 22 | D-SA/175/2001 SA/175/2001 | BICHHANDA GIRI MP | M/S. S.D.DAS | 1101/2024 |
| 23 | D-SA/175/2001 SA/175/2001 | BICHHANDA GIRI MP | M/S. S.D.DAS | 1102/2024 |
| 24 | D-SA/175/2001 SA/175/2001 | BICHHANDA GIRI MP | M/S. S.D.DAS | 1103/2024 |
| 25 | D-SA/175/2001 SA/175/2001 | BICHHANDA GIRI MP | M/S. S.D.DAS | 1104/2024 |
| 26 | D-SA/175/2001 | BICHHANDA GIRI | M/S. S.D.DAS | |

| | | | | |
|----|---------------------|-----------------------------------|-------------------------------|-----------|
| | SA/175/2001 | MP | | 1105/2024 |
| 27 | D-SA/175/2001 | BICHHANDA GIRI | M/S. S.D.DAS | |
| | SA/175/2001 | MP | | 1106/2024 |
| 28 | D-SA/232/1997 | DINDAYAL | | |
| | SA/232/1997 | MP | | 1107/2024 |
| 29 | D-SA/232/1997 | DINDAYAL | | |
| | SA/232/1997 | MP | | 1108/2024 |
| 30 | D-SA/232/1997 | DINDAYAL | | |
| | SA/232/1997 | MP | | 1109/2024 |
| 31 | D-SA/232/1997 | DINDAYAL | | |
| | SA/232/1997 | MP | | 1110/2024 |
| 32 | D-SA/232/1997 | DINDAYAL | | |
| | SA/232/1997 | MP | | 1111/2024 |
| 33 | D-SA/232/1997 | DINDAYAL | | |
| | SA/232/1997 | MP | | 1112/2024 |
| 34 | D-CRLREV/34723/2024 | PARSURAM KUMBHAR | RAJIB LOCHAN PATTNAIK | |
| | CRLREV/704/2024 | MP | | 1124/2024 |
| 35 | D-CRLREV/36574/2024 | CHITAI HARIJAN | UMAKANTA BARIK | |
| | CRLREV/ / | MP | | 1125/2024 |
| 36 | D-CRLREV/36513/2024 | KRUSHNA CHANDRA RAULA | BHAGABAN SARANGI | |
| | CRLREV/ / | MP | | 1126/2024 |
| 37 | D-CRLREV/36513/2024 | KRUSHNA CHANDRA RAULA | BHAGABAN SARANGI | |
| | CRLREV/ / | MP | | 1127/2024 |
| 38 | D-CRLREV/36615/2024 | ASHOK KUMAR PANNA | RANJITA SINGH | |
| | CRLREV/ / | MP | | 1128/2024 |
| 39 | D-CRLREV/36513/2024 | KRUSHNA CHANDRA RAULA | BHAGABAN SARANGI | |
| | CRLREV/ / | MP | | 1129/2024 |
| 40 | D-RSA/50726/2024 | NABA KISHORE RATH | HRUDANANDA MOHAPATRA | |
| | RSA/ / | MP | | 1414/2024 |
| 41 | D-RSA/50726/2024 | NABA KISHORE RATH | HRUDANANDA MOHAPATRA | |
| | RSA/ / | MP | | 1415/2024 |
| 42 | D-RSA/50760/2024 | LOKANATH SAHOO | SAMIR KUMAR MISHRA, (SR.ADV.) | |
| | RSA/ / | MP | | 1416/2024 |
| 43 | D-CMP/50650/2024 | SHAKUNTALA JENA | SUDHANSU SEKHAR JENA | |
| | CMP/ / | MP | | 1463/2024 |
| 44 | D-CMP/50650/2024 | SHAKUNTALA JENA | SUDHANSU SEKHAR JENA | |
| | CMP/ / | MP | | 1464/2024 |
| 45 | D-CMP/20702/2024 | BINOD MOHANTY | JYOTI RANJAN DEO | |
| | CMP/507/2024 | MP | | 1465/2024 |
| 46 | D-CMP/50742/2024 | NIRAKAR MALLICK | VIVEKANANDA JENA | |
| | CMP/ / | MP | | 1466/2024 |
| 47 | D-CMP/30393/2024 | RASBIHARI PRADHAN | BIBEKANANDA BHUYAN | |
| | CMP/775/2024 | MP | | 1467/2024 |
| 48 | D-BLAPL/12707/2024 | BIJAY XALXO | | |
| | BLAPL/4276/2024 | MP | | 1569/2024 |
| 49 | D-BLAPL/21125/2024 | AJAYA @ AJAY HARIJAN | | |
| | BLAPL/7260/2024 | MP | | 1570/2024 |
| 50 | D-BLAPL/35030/2024 | JITENDRA MISHRA | | |
| | BLAPL/11738/2024 | MP | | 1571/2024 |
| 51 | D-BLAPL/35574/2024 | RAHUL DAS PANKA @ RAHUL DAS PANIK | LU KHANSAMA | |
| | BLAPL/12002/2024 | MP | | 1572/2024 |
| 52 | D-BLAPL/21505/2024 | GOBARDHAN PATRA @ PATRO | | |
| | BLAPL/7784/2024 | MP | | 1573/2024 |
| 53 | D-BLAPL/34218/2024 | GANESWAR MAHANTA | KABI RANJAN MOHANTY | |
| | BLAPL/11615/2024 | MP | | 1574/2024 |
| 54 | D-BLAPL/33175/2024 | TUKUNA MALLICK @ MALICK | PRAVASH CHANDRA JENA | |
| | BLAPL/11196/2024 | MP | | 1575/2024 |
| 55 | D-ABLAPL/27345/2024 | WILLSON SEMILI | | |
| | ABLAPL/10192/2024 | MP | | 2747/2024 |
| 56 | D-ABLAPL/20017/2024 | GADADHAR SENAPATI | ANNADA SANKAR JENA | |
| | ABLAPL/8552/2024 | MP | | 2748/2024 |
| 57 | D-ABLAPL/32067/2024 | RAMESH CHANDRA ROUT | | |
| | ABLAPL/12186/2024 | MP | | 2749/2024 |

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| 58 | D-ABLAPL/33605/2024 ABLAPL/12767/2024 | DHIRENDRA SAMANTARAY MP | | 2750/2024 |
| 59 | D-ABLAPL/33636/2024 ABLAPL/12852/2024 | SAMARPAN ROUT MP | | 2751/2024 |
| 60 | D-ABLAPL/31727/2024 ABLAPL/11913/2024 | AKSHYA BALIARSINGH MP | | 2752/2024 |
| 61 | D-ABLAPL/27125/2024 ABLAPL/10020/2024 | ALOK SARAF MP | | 2753/2024 |
| 62 | D-ABLAPL/15156/2022 ABLAPL/15156/2022 | SUMANTA NAYAK MP | | 2754/2024 |
| 63 | D-ABLAPL/29875/2024 ABLAPL/11270/2024 | KANHU CHARAN DIGAL MP | | 2755/2024 |
| 64 | D-ABLAPL/29861/2024 ABLAPL/11251/2024 | SUKDEV SINGH MP | | 2756/2024 |
| 65 | D-ABLAPL/32164/2024 ABLAPL/12133/2024 | SHANKAR BARIHA @ SOMANATH MP | | 2757/2024 |
| 66 | D-ABLAPL/34878/2024 ABLAPL/13282/2024 | RAMA CHANDRA MARANDI MP | | 2758/2024 |
| 67 | D-ABLAPL/19308/2024 ABLAPL/6858/2024 | BHOLANATH PANDEY MP | | 2759/2024 |
| 68 | D-ABLAPL/14495/2023 ABLAPL/14495/2023 | RITANJALI DASH @ GITANJALI DAS MP | DUSHMANTA SAHOO | 2760/2024 |
| 69 | D-ABLAPL/3240/2024 ABLAPL/1213/2024 | CHINTU @ SUMANTA PATTANAIAK MP | | 2761/2024 |
| 70 | D-ABLAPL/29506/2024 ABLAPL/10930/2024 | MITARANI MALIK MP | | 2762/2024 |
| 71 | D-ABLAPL/27342/2024 ABLAPL/10241/2024 | RAKESH PUHAN MP | PRADEEP KUMAR PARIDA | 2763/2024 |
| 72 | D-MACA/49777/2024 MACA/ / | M/S NATIONAL INSURANCE CO. LTD., CUTTACK MP | SUBRAT SATPATHY | 2898/2024 |
| 73 | D-MACA/50248/2024 MACA/ / | M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP | SUBRAT SATPATHY | 2899/2024 |
| 74 | D-MACA/50251/2024 MACA/ / | M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP | SUBRAT SATPATHY | 2900/2024 |
| 75 | D-MACA/46391/2024 MACA/ / | D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR MP | CHITRA | 2901/2024 |
| 76 | D-MACA/46376/2024 MACA/ / | RELIANCE GENERAL INSURANCE CO. LTD., Bhubaneswar MP | INDRA | 2902/2024 |
| 77 | D-MACA/107/2019 MACA/107/2019 | BANALATA MALLIK MP | M/S.K.C.NAYAK | 2903/2024 |
| 78 | D-MACA/50783/2024 MACA/ / | D.M., M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BBSR MP | SOMNATH | 2904/2024 |
| 79 | D-MACA/79/2021 MACA/79/2021 | ORIENTAL INSURANCE CO. LTD. MP | PRASANTA KUMAR MAHALI | 2905/2024 |
| 80 | D-CRLA/36534/2024 CRLA/1242/2024 | RAMA MUNDA MP | ADHIRAJ MOHANTY | 3131/2024 |
| 81 | D-CRLA/32054/2024 CRLA/1093/2024 | DHANU NAYAK MP | BAIJAYANTI MOHANTY | 3132/2024 |
| 82 | D-CRLA/36586/2024 CRLA/ / | PURNA CHANDRA MOHARANA MP | MANAS KUMAR CHAND | 3133/2024 |
| 83 | D-CRLA/36586/2024 CRLA/ / | PURNA CHANDRA MOHARANA MP | MANAS KUMAR CHAND | 3134/2024 |
| 84 | D-CRLA/36607/2024 CRLA/ / | PURNA CHANDRA MALLIK @ CHHACHAL MP | BISHNU PRASAD PRADHAN | 3135/2024 |
| 85 | D-CRLA/36607/2024 CRLA/ / | PURNA CHANDRA MALLIK @ CHHACHAL MP | BISHNU PRASAD PRADHAN | 3136/2024 |
| 86 | D-CRLA/36607/2024 CRLA/ / | PURNA CHANDRA MALLIK @ CHHACHAL MP | BISHNU PRASAD PRADHAN | 3137/2024 |
| 87 | D-CRLA/36612/2024 CRLA/ / | DALI MALIK MP | SRINIBASH SATAPATHY | 3138/2024 |
| 88 | D-CRLA/36633/2024 CRLA/ / | MADHU NAYAK MP | SHYAM SUNDAR CHHUALSINGH | 3139/2024 |
| 89 | D-CRLA/36633/2024 | MADHU NAYAK | SHYAM SUNDAR CHHUALSINGH | |

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| | CRLA/ / | MP | | 3140/2024 |
| 90 | D-CRLMC/35897/2024 | RANULATA SETHY | PRATAP KUMAR NAYAK | |
| | CRLMC/ / | MP | | 3225/2024 |
| 91 | D-CRLMC/32822/2024 | AMIT SHARMA | RITA SINGH | |
| | CRLMC/ / | MP | | 3226/2024 |
| 92 | D-CRLMC/32822/2024 | AMIT SHARMA | RITA SINGH | |
| | CRLMC/ / | MP | | 3227/2024 |
| 93 | D-CRLMC/36550/2024 | LAXMANPATI BALIARSINGH | DIBYAJYOTI SAHOO | |
| | CRLMC/ / | MP | | 3228/2024 |
| 94 | D-CRLMC/15164/2024 | DIBAKAR GOUDA | ANNADA SANKAR JENA | |
| | CRLMC/2371/2024 | MP | | 3229/2024 |
| 95 | D-CRLMC/36569/2024 | ANIL SHARMA @ ANISHA KUMAR SHARMA | ABHU PRASAD TRIPATHY | |
| | CRLMC/ / | MP | | 3230/2024 |
| 96 | D-CRLMC/36576/2024 | SANTOSH KUMAR DAS | ARJUNA CHARANA BEHERA | |
| | CRLMC/ / | MP | | 3231/2024 |
| 97 | D-CRLMC/36577/2024 | ARATA CHHATI | BASUDEV MISHRA | |
| | CRLMC/ / | MP | | 3232/2024 |
| 98 | D-CRLMC/36582/2024 | SAIYAD AABDUL SHOAIB @ SAYAD SHOAIB | SIBANU MISHRA | |
| | CRLMC/ / | MP | | 3233/2024 |
| 99 | D-CRLMC/31156/2024 | SANTOSH KUMAR BEHERA | KURESH PRASAD DASH | |
| | CRLMC/4174/2024 | MP | | 3234/2024 |
| 100 | D-CRLMC/32050/2024 | KABUL KHORA@LAXMAN KHORA | | |
| | CRLMC/4113/2024 | MP | | 3235/2024 |
| 101 | D-CRLMC/36651/2024 | ISHWAR CHANDRA SAHOO | PRINCEPEE RAY | |
| | CRLMC/ / | MP | | 3236/2024 |
| 102 | D-WA/50644/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK, A.G.A | |
| | WA/ / | MP | | 8480/2024 |
| 103 | D-WA/50644/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK, A.G.A | |
| | WA/ / | MP | | 8481/2024 |
| 104 | D-WA/50644/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK, A.G.A | |
| | WA/ / | MP | | 8482/2024 |
| 105 | D-WA/50640/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | |
| | WA/ / | MP | | 8483/2024 |
| 106 | D-WA/50640/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | |
| | WA/ / | MP | | 8484/2024 |
| 107 | D-WA/50640/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | |
| | WA/ / | MP | | 8485/2024 |
| 108 | D-WA/50645/2024 | STATE OF ODISHA | SASWAT DAS,A.G.A | |
| | WA/ / | MP | | 8486/2024 |
| 109 | D-WA/50645/2024 | STATE OF ODISHA | SASWAT DAS,A.G.A | |
| | WA/ / | MP | | 8487/2024 |
| 110 | D-WA/50645/2024 | STATE OF ODISHA | SASWAT DAS,A.G.A | |
| | WA/ / | MP | | 8488/2024 |
| 111 | D-WA/50646/2024 | STATE OF ODISHA | JAYANTA KUMAR BAL,A.G.A | |
| | WA/ / | MP | | 8489/2024 |
| 112 | D-WA/50646/2024 | STATE OF ODISHA | JAYANTA KUMAR BAL,A.G.A | |
| | WA/ / | MP | | 8490/2024 |
| 113 | D-WA/50646/2024 | STATE OF ODISHA | JAYANTA KUMAR BAL,A.G.A | |
| | WA/ / | MP | | 8491/2024 |
| 114 | D-WA/50637/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | |
| | WA/ / | MP | | 8492/2024 |
| 115 | D-WA/50637/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | |
| | WA/ / | MP | | 8493/2024 |
| 116 | D-WA/50637/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | |
| | WA/ / | MP | | 8494/2024 |
| 117 | D-WA/50667/2024 | M.D., AGRICULTURE PROMOTION AND INVESTMENT CORPORATION OF ORISSA LTD., BBSR | | |
| | WA/ / | MP | | 8495/2024 |
| 118 | D-WA/50668/2024 | STATE OF ODISHA | SASWAT DAS,A.G.A | |
| | WA/ / | MP | | 8496/2024 |
| 119 | D-WA/50668/2024 | STATE OF ODISHA | SASWAT DAS,A.G.A | |
| | WA/ / | MP | | 8497/2024 |
| 120 | D-WA/50668/2024 | STATE OF ODISHA | SASWAT DAS,A.G.A | |
| | WA/ / | MP | | 8498/2024 |

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| 121 | D-WA/50587/2024 WA/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 8499/2024 |
| 122 | D-WA/50587/2024 WA/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 8500/2024 |
| 123 | D-WA/50681/2024 WA/ / | MURARI PRASAD PATEL MP | SURYA NARAYAN SATPATHY | 8501/2024 |
| 124 | D-WA/50587/2024 WA/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 8502/2024 |
| 125 | D-WP(C)/49824/2024 WP(C)/30278/2024 | SANJU MANDAL MP | BASUDEV PUJARI | 16388/2024 |
| 126 | D-WP(C)/50648/2024 WP(C)/ / | HARAPRIYA NANDA MP | ASHIS KUMAR MISHRA | 16389/2024 |
| 127 | D-WP(C)/40914/2024 WP(C)/26147/2024 | SECTOR-8 RESIDENTIAL ASSOCIATION, CNTT, MP | ANANDA BEHURIA | 16390/2024 |
| 128 | D-WP(C)/47753/2024 WP(C)/28848/2024 | EXECUTIVE ENGINEER ELECTRICAL STORE, MP | CHANDRA DASH | 16391/2024 |
| 129 | D-WP(C)/12626/2022 WP(C)/12626/2022 | BIJOYLAXMI PANDA MP | SOMADARSAN MOHANTY, SUBHRANSU BHUSAN MOHANTY | 16392/2024 |
| 130 | D-WP(C)/38890/2024 WP(C)/22697/2024 | SAIGITA MOHANTY MP | KISHORE KUMAR JENA | 16393/2024 |
| 131 | D-WP(C)/48752/2024 WP(C)/29436/2024 | TARAMANI BEHERA MP | | 16394/2024 |
| 132 | D-WP(C)/50639/2024 WP(C)/ / | BHARATMATA SELF HELP GROUP , RADHAKRISHNA MP | SUBRAMANIAM PANDITAYAT, DHAMNAGAR BLOCK | 16395/2024 |
| 133 | D-WP(C)/50654/2024 WP(C)/ / | ISSAN KUMAR ROUT MP | ARIJEET MISHRA | 16396/2024 |
| 134 | D-WP(C)/50655/2024 WP(C)/ / | SUSIL KUMAR ROUT MP | KRISHNA CHANDRA SAHU | 16397/2024 |
| 135 | D-WP(C)/49519/2024 WP(C)/29717/2024 | MAA BIRAJA WSHG,SUBRNAPUR MP | SRINIVAS MOHANTY | 16398/2024 |
| 136 | D-WP(C)/49524/2024 WP(C)/29720/2024 | UMA MAHESWARI WSHG,SUBARNPUR MP | SRINIVAS MOHANTY | 16399/2024 |
| 137 | D-WP(C)/49527/2024 WP(C)/29724/2024 | BABA SIDHESWAR WSHG,SUBRNAPUR MP | SRINIVAS MOHANTY | 16400/2024 |
| 138 | D-WP(C)/50657/2024 WP(C)/ / | JITENDRA PRADHAN MP | BIRAJA PRASANNA DAS | 16401/2024 |
| 139 | D-WP(C)/1591/2020 WP(C)/1591/2020 | PRASANTA KUMAR SAHU MP | M/S.SAMIR KUMAR BEHERA | 16402/2024 |
| 140 | D-WP(C)/1587/2020 WP(C)/1587/2020 | LOKANATH MOHANTA MP | M/S.SAMIR KUMAR BEHERA | 16403/2024 |
| 141 | D-WP(C)/3441/2020 WP(C)/3441/2020 | CHAKRADHAR MAHARANA MP | UPENDRA KUMAR SAMAL | 16404/2024 |
| 142 | D-WP(C)/1585/2020 WP(C)/1585/2020 | SANGRAM KUMAR PANDIT MP | M/S.SAMIR KUMAR BEHERA | 16405/2024 |
| 143 | D-WP(C)/37458/2021 WP(C)/37458/2021 | K.KAMU REDDY MP | PRADEEP KUMAR MOHANTY | 16406/2024 |
| 144 | D-WP(C)/50664/2024 WP(C)/ / | RABINDRA TARAI MP | ABINASH NAYAK | 16407/2024 |
| 145 | D-WP(C)/50665/2024 WP(C)/ / | SARAT KUMAR PRADHAN MP | CHITTA RANJAN PATNAIK | 16408/2024 |
| 146 | D-WP(C)/50219/2024 WP(C)/30452/2024 | ISWAR CHANDRA BEHERA MP | PRASANTA KUMAR MOHANTY (2) | 16409/2024 |
| 147 | D-WP(C)/50675/2024 WP(C)/ / | SABITA PANDA MP | BRAJA MOHAN SARANGI | 16410/2024 |
| 148 | D-WP(C)/50677/2024 WP(C)/ / | SANTOSH KUMAR BAL MP | MAHESWAR MOHANTY | 16411/2024 |
| 149 | D-WP(C)/50677/2024 WP(C)/ / | SANTOSH KUMAR BAL MP | MAHESWAR MOHANTY | 16412/2024 |
| 150 | D-WP(C)/50687/2024 WP(C)/ / | GYANANANDA SENAPATI MP | RAMANATH ACHARYA | 16413/2024 |
| 151 | D-WP(C)/50419/2024 WP(C)/30597/2024 | SAROJNI JENA MP | BANAMALI SAHOO | 16414/2024 |
| 152 | D-WP(C)/14406/2014 | AMAR KU.MUKHARJEE | M/S.PRASANTA KU.NANDA | |

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| | WP(C)/14406/2014 | MP | | 16415/2024 |
| 153 | D-WP(C)/50703/2024 WP(C)/ / | ANANTA CHARAN PRADHAN MP | BHIKARI CHARAN PRADHAN | 16416/2024 |
| 154 | D-WP(C)/50713/2024 WP(C)/ / | MOUSUMI MISHRA MP | BIBHU PRASAD TRIPATHY | 16417/2024 |
| 155 | D-WP(C)/50716/2024 WP(C)/ / | JANMEJAYA DAS MP | SATYA NARAYAN MISHRA 4 | 16418/2024 |
| 156 | D-WP(C)/49610/2024 WP(C)/30637/2024 | ANAM BISWAL MP | ASIT KUMAR CHAUDHURY | 16419/2024 |
| 157 | D-WP(C)/16949/2017 WP(C)/16949/2017 | SIBA SANKAR PATRO MP | M/S.ALOK KU.PANDA | 16420/2024 |
| 158 | D-WP(C)/50719/2024 WP(C)/ / | DAITARI BEHERA MP | NAGEN KUMAR BARIK | 16421/2024 |
| 159 | D-WP(C)/50721/2024 WP(C)/ / | M/S AMIT KUMAR AGRAWAL MP | CHITTA RANAJAN DAS | 16422/2024 |
| 160 | D-WP(C)/14502/2022 WP(C)/14502/2022 | SASMITA MUDULI MP | | 16423/2024 |
| 161 | D-WP(C)/50723/2024 WP(C)/ / | BHABI BEHERA MP | DEBENDRA NARAYAN PATTANAIAK | 16424/2024 |
| 162 | D-WP(C)/36640/2022 WP(C)/36640/2022 | LAXMIDHAR BEHERA MP | | 16425/2024 |
| 163 | D-WP(C)/50731/2024 WP(C)/ / | BHARATI ACHARYA MP | RAMESH CHANDRA SWAIN | 16426/2024 |
| 164 | D-WP(C)/50739/2024 WP(C)/ / | SANJIB KUMAR JENA MP | AMIYA KUMAR MOHANTY | 16427/2024 |
| 165 | D-WP(C)/50740/2024 WP(C)/ / | M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. AMIDASSR MP | | 16428/2024 |
| 166 | D-WP(C)/50743/2024 WP(C)/ / | DEBENDRA NATH SAHOO MP | PITAMBAR PATRA | 16429/2024 |
| 167 | D-WP(C)/42447/2024 WP(C)/25016/2024 | PAPUN DASH MP | MADAN MOHAN DAS | 16430/2024 |
| 168 | D-WP(C)/50744/2024 WP(C)/ / | PRIYANKA RAI MP | AMIT PRASAD BOSE | 16431/2024 |
| 169 | D-WP(C)/50755/2024 WP(C)/ / | LALATENDU TRIPATHY MP | SUBASH CHANDRA SAHOO | 16432/2024 |
| 170 | D-WP(C)/6289/2022 WP(C)/6289/2022 | JAGANNATH PATI MP | SUBHADUTTA ROUSTRAY | 16433/2024 |
| 171 | D-WP(C)/50528/2024 WP(C)/30651/2024 | SASHIDHAR SETHI MP | PRAVA RANJAN MISHRA | 16434/2024 |
| 172 | D-WP(C)/19395/2018 WP(C)/19395/2018 | SHARK MINES AND MINERALS PVT. LTD. M/S K.N.TRIPATHI MP | | 16435/2024 |
| 173 | D-WP(C)/46549/2024 WP(C)/27317/2024 | PRASANNA KUMAR SAHOO MP | KUNAL KUMAR SWAIN | 16436/2024 |
| 174 | D-WP(C)/50776/2024 WP(C)/ / | SUBHASHANKAR NAYAK MP | KULDEEP MOHANTY | 16437/2024 |
| 175 | D-WP(C)/50764/2024 WP(C)/ / | ANANTA GOPAL SHG MP | SUKANTA KUMAR DALAI | 16438/2024 |
| 176 | D-WP(C)/44501/2024 WP(C)/26182/2024 | TRUCK OWNERS ASSOCIATION, ANGUL MP | MANOJ KUMAR PANDA | 16439/2024 |
| 177 | D-WP(C)/50782/2024 WP(C)/ / | M/S AKHANDALAMANI DISTRIBUTOR MP | SIDHESWAR MALLIK | 16440/2024 |
| 178 | D-WP(C)/50666/2024 WP(C)/ / | PARBATI LENKA MP | KAPILA CHARAN NAYAK | 16441/2024 |
| 179 | D-WP(C)/50788/2024 WP(C)/ / | NARAYAN BHUIJI @ NARAYAN SINGH BHUIYAN MP | ANIL KUMAR CHANDRA JENA | 16442/2024 |
| 180 | D-WP(C)/50790/2024 WP(C)/ / | MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION MP | SANDEEP MOHANTY | 16443/2024 |
| 181 | D-WP(C)/48326/2024 WP(C)/29334/2024 | SUSANTA KUMAR DAS MP | SHASHI BHUSAN JENA | 16444/2024 |
| 182 | D-WP(C)/23318/2017 WP(C)/23318/2017 | EXECUTIVE ENGINEER,MECHANICAL,RWSD DIVISIONS,SONBAPUR MP | ANUPAM KUMAR MISHRA | 16445/2024 |
| 183 | D-WP(C)/24524/2013 WP(C)/24524/2013 | MANORANJAN DAS MP | SHASHI BHUSAN JENA | 16446/2024 |

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| 184 | D-WP(C)/50766/2024 WP(C)/ / | CHANDIGAON SERVICE CO OPERATIVE SOCIETY LTD MP | SUKANTA KUMAR DALAI | 16447/2024 |
| 185 | D-WP(C)/50794/2024 WP(C)/ / | SHREE IDEAL HOMES PVT. LTD., PARADEEP MP | PRABODHA CHANDRA NAYAK | 16448/2024 |
| 186 | D-WP(C)/29401/2024 WP(C)/17223/2024 | SANTOSH KUMAR ROUT MP | PRADEEP KUMAR MAHAPATRA | 16449/2024 |
| 187 | D-WP(C)/36346/2024 WP(C)/21327/2024 | SIDDHESWAR BEHERA MP | PRADEEP KUMAR MAHAPATRA | 16450/2024 |
| 188 | D-WP(C)/2708/2024 WP(C)/1354/2024 | ABHISHEK PATNAIK MP | BUDHADEV ROUSTRAY(SR.ADV) | 16451/2024 |
| 189 | D-WP(C)/2708/2024 WP(C)/1354/2024 | ABHISHEK PATNAIK MP | KUNAL KUMAR SWAIN | 16452/2024 |
| 190 | D-WP(C)/50799/2024 WP(C)/ / | ADHIKARI PALEI MP | SUBHASISH SATAPATHY | 16453/2024 |
| 191 | D-WP(C)/22723/2024 WP(C)/13977/2024 | SUSHANTA KUMAR BARIK MP | SAMEER KUMAR DAS | 16454/2024 |
| 192 | D-WP(C)/7472/2024 WP(C)/7716/2024 | SAROJ BHUSAN PANI MP | | 16455/2024 |
| 193 | D-WP(C)/50801/2024 WP(C)/ / | MOHANISH PRATAP SINGH CHAUHAN MP | SOUMYA MISHRA | 16456/2024 |
| 194 | D-WP(C)/50767/2024 WP(C)/ / | MAA RANGAMAHAL WSHG MP | SUKANTA KUMAR DALAI | 16457/2024 |
| 195 | D-WP(C)/50806/2024 WP(C)/ / | BUDHIA MURMU MP | AMITABH MISHRA | 16458/2024 |
| 196 | D-WP(C)/50804/2024 WP(C)/ / | INDIAN OIL CORPORATION LTD., JAGATSI MP | SUSHIL MATHEWS | 16459/2024 |